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INDICATIONS



भारत सरकार / GOVERNMENT OF INDIA  
व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY  
बौद्धिक संपदा भवन / IP BHAWAN  
चाणक्यपुरी ओवर्ब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,  
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

☎ 079-27601781  
079-27601782  
Fax No.: 27601779

Time: 11:00 AM

Date: 15/05/2023

### CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	3043838/ 11	Opp. No. AMD- 270850	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Rey Ceracreation Pvt. Ltd., Rajkot  V/s  M/s. Rolex Ceramic, Morbi	Rema Srinivasan Iyengar, Deputy Registrar
02	3043839/ 19	Opp. No. AMD- 270851	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Rey Ceracreation Pvt. Ltd., Rajkot  V/s  M/s. Rolex Ceramic, Morbi	Rema Srinivasan Iyengar, Deputy Registrar
03	3043840/ 35	Opp. No. AMD- 270852	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Rey Ceracreation Pvt. Ltd., Rajkot  V/s  M/s. Rolex Ceramic, Morbi	Rema Srinivasan Iyengar, Deputy Registrar
04	3043841/ 37	Opp. No. AMD- 270853	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Rey Ceracreation Pvt. Ltd., Rajkot  V/s  M/s. Rolex Ceramic, Morbi	Rema Srinivasan Iyengar, Deputy Registrar

05	3887560/ 19	Opp. No. AMD- 273217	M/s. Hardeep L. Mahida, Gandhinagar / Mr. Rasikbhai Rameshbhai Detroja, Morbi  V/s  M/s. Rolex Ceramic, Morbi	Rema Srinivasan Iyengar, Deputy Registrar
06	3887559/ 11	Opp. No. AMD- 1102340	M/s. Hardeep L. Mahida, Gandhinagar / Mr. Rasikbhai Rameshbhai Detroja, Morbi  V/s  M/s. Rolex Ceramic, Morbi	Rema Srinivasan Iyengar, Deputy Registrar
07	4207804/ 05	Opp. No. AMD- 1038925	Ms. Misha Shah & Associates, Ahmedabad / M/s. Gelmek Healthcare Pvt. Ltd., Ahmedabad  V/s  M/s. Vishesh And Associates, Mumbai / M/s. Alkem Laboratories Ltd., Mumbai	Rema Srinivasan Iyengar, Deputy Registrar
08	4207804/ 05	Opp. No. AMD- 1046490	Ms. Misha Shah & Associates, Ahmedabad / M/s. Gelmek Healthcare Pvt. Ltd., Ahmedabad  V/s  Ms. Archana Sahadeva, New Delhi / M/s. Macleods Pharmaceuticals Limited, Mumbai	Rema Srinivasan Iyengar, Deputy Registrar



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Time: 11:00 AM

Date: 22/05/2023

### CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	4127663/ 34	Opp. No. AMD- 1001511	M/s. Suresh & Co., Mumbai / Ms. G.K.Tobacco Industries Pvt. Ltd., Jodhpur-Rajasthan  V/s  M/s. Khaitan & Co., New Delhi / M/s. Esskay Universal, Bangalore	Rema Srinivasan Iyengar, Deputy Registrar
02	4428660/ 11	Opp. No. AMD- 1088143	Mr. Saurabh Pratap Singh Chouhan, Jaipur / Ms. Laxmi Narayan Pareek, Jaipur  V/s  Mr. Prakhar Karpe, Indore (M.P.) / Mr. Rajesh Sharda, Indore (M.P.)	Rema Srinivasan Iyengar, Deputy Registrar
03	4401452/ 05	Opp. No. AMD- 1069976	M/s. Indus, Ahmedabad / Mr. Anis A. Karbhari, Vadodara  V/s  M/s. Aditya & Associates, Mumbai / M/s. Emcure Pharmaceuticals Limited, Pune	Rema Srinivasan Iyengar, Deputy Registrar
04	4410715/ 05	Opp. No. AMD- 1072855	Mr. Mohammed Ibrahim, Kolkata / M/s. Atbu Harita Pharmaceuticals Private Limited, Vyara  V/s  M/s. Vishesh & Associates, Mumbai / M/s. Cachet Pharmaceuticals Pvt. Ltd., Mumbai	Rema Srinivasan Iyengar, Deputy Registrar

05	3031151/ 09	Opp. No. AMD- 1170550	M/s. G. D. Bansal & Associates, Jaipur / M/s. H.R. Modi & Sons, Jaipur  V/s  M/s. Karni Trade Marks, Surat / M/s. Modi Industries, Tamil Nadu	Rema Srinivasan Iyengar, Deputy Registrar
06	1831439/ 05	Opp. No. AMD- 790889	M/s. G. D. Bansal & Associates., Jaipur / Mr. Pulak Mukherjee S/O. Late Sh. Haralal Mukherjee, Bikaner-Rajasthan  V/s  Mr. Rahul Rajput, Advocate, Ludhiana / M/s. Tamed (I) Pvt. Ltd., Chandigarh	Abirama Sundara Vali M., Assistant Registrar
07	4537079/ 32	Opp. No. AMD- 1087051	M/s. Dhruv Associates, Vadodara / M/s. Kishan Beverages, Vadodara  V/s  M/s. Karni Trade Marks, Surat / M/s. Bahety Overseas Private Limited, New Delhi	Abirama Sundara Vali M., Assistant Registrar
08	4680762/ 35	Opp. No. AMD- 1096865	M/s. S.Singh & Associates, Delhi / M/s. Prashant Agric Services, Panoli-Ankleshwar  V/s  Advocate Mrs. S.Balajanaki, Chennai / Dr. Giridhara Kaje, Karnataka	Abirama Sundara Vali M., Assistant Registrar
09	4301880/ 01	Opp. No. AMD- 1032043	Mr. Vinod Kumar Chhabra, Mumbai / M/s. Rossari Biotech Ltd., Mumbai  V/s  M/s. W. S. Kane & Co., Mumbai / M/s. (1) Ajay Dinesh Vaghani, (2) Manisha Ajay Vaghani And (3) Ajmin Consultants LLP, Mumbai	Abirama Sundara Vali M., Assistant Registrar
10	4153860/ 19	Opp. No. AMD- 1003854	Mr. Atul Kumar Sahuwala, Sri Ganganagar-Rajasthan / M/s. Ceramex Overseas LLP, Morbi  V/s  Mr. Dakshesh B. Mehta, Advocate, Ahmedabad / M/s. Cera Sanitaryware Ltd., Ahmedabad	Abirama Sundara Vali M., Assistant Registrar

11	4893795/ 40	Opp. No. AMD- 1120413	M/s. The Kesavi, Surat / M/s. APL Corporation Private Limited, Surat  V/s  M/s. S.S. Rana & Co., New Delhi / M/s. APL Apollo Tubes Ltd., Delhi	Jai Prakash, Asst. Registrar
12	4617021/ 24	Opp. No. AMD- 1090565	M/s. Karni Trade Marks, Surat / M/s. Jai Baba Creation, Surat  V/s  M/s. Superfastaction Regn. Service, Surat-2 / Mr. Anil Dilip Chawla, Surat	Jai Prakash, Asst. Registrar
13	4624293/ 21	Opp. No. AMD- 1141814	Mr. Sampat Dhruv Pradip, Rajkot / M/s. Istar Enterprise, Rajkot  V/s  M/s. Trade Mark Registration Bureau, Kolkata / M/s. Starplast Industries, West Bengal	Jai Prakash, Asst. Registrar
14	4084159/ 19	Opp. No. AMD- 1018694	Mr. Sampat Dhruv Pradip, Rajkot / Mr. Mahendrabhai Maganbhai Detroja, Rajkot  V/s  M/s. Jasani & Company, Rajkot / M/s. Silver Lime, Upleta	Jai Prakash, Asst. Registrar
15	4231157/ 05	Opp. No. AMD- 1020137	Mr. Gaurav Singh, Jaipur / M/s. Auzox Healthcare Private Limited, Jaipur  V/s  M/s. Sun Pharmaceutical Industries Ltd., Mumbai	Jai Prakash, Asst. Registrar
16	4413380/ 30	Opp. No. AMD- 1065294	Shri Sai Associates, Indore-M.P. / M/s. Jai Sind Sales, Kalupur  V/s  M/s. Dr. S K Marwah, Mohali-Punjab / Mr. Ramesh Marwah, Amritsar-Punjab	Ashish Kumar Pandey, Asst. Registrar

17	4824673/ 43	Opp. No. AMD- 1112328	M/s. Indus, Ahmedabad / M/s. Oliver's Hospitality, Ahmedabad  V/s  M/s. S.S. Rana & Co., New Delhi	Ashish Kumar Pandey, Asst. Registrar
18	4650855/ 42	Opp. No. AMD- 1090836	M/s. Legalraasta Technologies Private Ltd., Delhi / M/s. Mydhan Technologies Private Limited, Vadodara  V/s  M/s. Sim & San Advocates, Haryana / M/s. Makemytrip (India) Private Limited, Haryana	Ashish Kumar Pandey, Asst. Registrar
19	4645628/ 05	Opp. No. AMD- 1091905	M/s. Nath Brothers & Associates, Rajasthan / M/s. Argovat Health Care, Jaipur  V/s  M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Rakesh Pharmaceuticals, Gandhinagar	Ashish Kumar Pandey, Asst. Registrar
20	3845480/ 09	Opp. No. AMD- 1045404	Mr. Ravi Chauhan, Delhi / Ms. Sushila Mutha, Ahmedabad  V/s  M/s. L.R. Swami Co., Chennai / M/s. Indoraj Enterprices, Jalgaon	Ashish Kumar Pandey, Asst. Registrar
21	4622636/ 35	Opp. No. AMD- 1093424	Mr. Priyanka B Nagar, Advocate, Ahmedabad / M/s. Shri Bileshwar Industries, Rajkot  V/s  M/s. Lalji Advocates, Delhi / M/s. Nawkar Exim (P) Ltd., Delhi	Venkatesan Rajamani, Asst. Registrar
22	4395395/ 05	Opp. No. AMD- 1094678	M/s. K. C. Patel & Co., Ahmedabad / M/s. Zota Health Care Limited, Surat  V/s  M/s. De Penning & De Penning, Chennai	Venkatesan Rajamani, Asst. Registrar

23	4395396/ 05	Opp. No. AMD- 1094679	M/s. K. C. Patel & Co., Ahmedabad / M/s. Zota Health Care Limited, Surat  V/s  M/s. De Penning & De Penning, Chennai	Venkatesan Rajamani, Asst. Registrar
24	3799666/ 24	Opp. No. AMD- 1059585	M/s. Superfastaction Regn. Service, Surat / M/s. B. Tex Silk Mills, Surat  V/s  M/s. Puri & Puri, Delhi / M/s. Bindal Cotex Pvt. Ltd., Delhi	Venkatesan Rajamani, Asst. Registrar
25	4818770/ 07	Opp. No. AMD- 1097857	M/s. AP Associates, Madhya Pradesh / M/s. Sharda Enterprise, Ahmedabad  V/s  M/s. Lalji Advocates, Delhi / M/s. Pali Industries, Ghaziabad-U.P.	Venkatesan Rajamani, Asst. Registrar



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Date: 25/05/2023

### CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	3599576/ 06	Opp. No. AMD- 919459	M/s. G.D.Bansal, Jaipur / Mr. Deepak Agarwal, Jaipur  V/s  Mr. Parveen Kumar Kandoi, Jaipur	Rema Srinivasan Iyengar, Deputy Registrar
02	4806176/ 30	Opp. No. AMD- 1156221	M/s. Tradesafe, Ahmedabad / M/s. Jagannath Salt Pvt. Ltd., Jaipur  V/s  M/s. M.B.Agarwal And Associates., Thaltej / M/s. Annkoot Agro Food Pvt. Ltd., Jodhpur	Rema Srinivasan Iyengar, Deputy Registrar
03	3165078/ 17	Opp. No. AMD- 983242	M/s. Tradesafe, Ahmedabad / M/s. Agro Plast Industries, Jaipur  V/s  M/s. Brahmhatt & Associates, Ahmedabad / M/s. Yogesh Jain Prop. Of Arhaam Enterprose, Barmer-Rajasthan	Rema Srinivasan Iyengar, Deputy Registrar
04	5174576/ 07	Opp. No. AMD- 1144873	Mr. Rajeev Jain, Jaipur / M/s. Evershine Castings, Nagaur-Rajasthan  V/s  M/s. G. D. Bansal & Associates., Jaipur / Mr. Gajendra Singh S/O Sh. Mansa Ram, Hanumangarh	Rema Srinivasan Iyengar, Deputy Registrar





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Time: 11:00 AM

Date: 29/05/2023

### CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	3066692/ 05	Opp. No. AMD- 969505	Mr. Nayan J. Rawal, Mumbai / M/s. German Remedies Pharmaceuticals Pvt. Ltd., Ahmedabad  V/s  M/s. Charak Pharma Pvt. Ltd., Mumbai	Jai Prakash, Asst. Registrar
02	3066692/ 05	Opp. No. AMD- 970218	Mr. Nayan J. Rawal, Mumbai / M/s. German Remedies Pharmaceuticals Pvt. Ltd., Ahmedabad  V/s  M/s. United & United, New Delhi / Mr. Kushal Agrawal, Delhi	Jai Prakash, Asst. Registrar
03	2232554/ 30	Opp. No. AMD- 812362	M/s. G. D. Bansal & Associates., Jaipur / M/s. Guru Kripa Grah Udyog, Sikar-Rajasthan  V/s  M/s. Gautam & Company, Jaipur / M/s. Shree Sai Kripa Grah Udyog, Bikaner-Rajasthan	Jai Prakash, Asst. Registrar